- (e) The following steps are being taken to improve the performance of these units during the year 1985-86;
 - 1. Sindri Modernisation: The problems of Synthesis Gas Compressor, Co. Conversion Section and failure of one of the Revex Boxes in Separation Units, are being attended to.
 - Sindri Rationalisation: The recommendation of the High Power Committee for installation of a new Sulphuric Acid Plant based on Sulphur as feedstock and change of end-product to ammonium phosphate is under consideration.
 - Gorakhpun Unit: The revamping of the plant is under consideration.
 - 4. Ramagundam and Talcher: While some short-term measures like replacement of heat exchangers in rectisol section, modification and changing coils of waste heat boilers, engagement of BHEL's specialists to overcome the problems of vibration in air-compressors and turbines etc. and installation of 30 MW Gas Turbine Generator Set have already been completed or will be completed in 85-86, long term measures namely, installation of additional gassifier additional boilers with captive power modification in the Air Seperation Plant, etc., are being considered by the Government, and an end-to-end survey of these two coal based plants by M/s. Krupp Koppers of West Germany with the assistance of World Bank is also under consideration of the Government.

Plans to market lead-free Petrol

234. PROF. C. LAKSHMANNA: SHRI PARVATHANENI UPEN-DRA:

Will the Minister of PETROLEUM be pleased to state:

- (a) whether Government have any plans to market lead free petrol in the country by 1989 as is being done by EEC as reported in the daily Telegraph dated the 7th February, 1985;
- (b) whether Government propose to encourage the use of alcohol from molasses

- as an anti-knock agent at the earliest instead of exporting alcohol and molasses periodically; and
- (c) whether Government are aware that the 100 per cent alcohol, a renewable source of energy, is being used in cars in Brazil and if so, what are the reasons for the delay in switching over to alcohol in India?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRINAWAL KISHORE SHARMA): (a) No, Sir.

(b) and (c) Alcohol is used in cars in Brazil, which is deficent in petrol and has a large surplus of molasses. Although the technology to blend power alcohol with petrol for use as automotive fuel has been established, commercial use of alcohol in India as automotive fuel has not been found feasible as surplus alcohol is not available for this purpose on a steady basis. Besides, use of alcohol as fuel is not considered to be optimum utilisation of this industrial raw material, which can preferentially be used for making high value-added chemicals in the country.

World Congress on Law and Medicine

- 235. SHRIMATI KRISHNA KAIL: Will the Minister of LAW AND JUSTICE. he pleased to state:
- (a) whether a World Congress on Law
 and Medicine was recently held in Delhi;
 and
- (b) if so, what are the details of the discussions held at that World Congress?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) Yee, Sir.

(b) The World Congress on Law and Medicine was held under the auspices of the Indian Law Institute, Indian Medical Association Section of Forensic Psychiatry. World Psychiatric Association, British Columbia Medical Association, Canadian Medical Association, in association with International Council of Penitentiary Medicine. The Theme of the Congress was